

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 5191**  
TO BE ANSWERED ON- 03/04/2023

**DEVELOPMENT OF ACTION PLAN**

5191. SHRI MADDILA GURUMOORTHY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is true that the Government has decided that in case a Ministry is unable to utilize money allocated under the Developmental Action Plan for Scheduled Tribe Component, the amount would be transferred to the Ministry of Tribal Affairs in the next financial year;
- (b) the details of funds allocated by each Ministry under the Plan during the last five years;
- (c) whether the Government has any data on unused funds of various ministries under the Developmental Action Plan for Scheduled Tribe Component;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to ensure complete utilisation of such funds?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (e):** NITI Aayog has constituted an expert committee to develop a new framework for allocation and utilization of Developmental Action Plan for Scheduled Tribe (DAPST) funds. The expert committee has reviewed the performance of obligated Ministries/Departments and is in the process of finalization of a new framework. The details of budget allocation & utilization under DAPST by obligated Ministries/Departments for last five years is as under:

<b>(Rs. in crore)</b>			
<b>Year</b>	<b>DAPST Allocation (BE)</b>	<b>DAPST Allocation (RE)</b>	<b>Expenditure</b>
2017-18	30962.47	31292.20	30329.76
2018-19	37802.94	39545.48	35352.77
2019-20	51283.53	47748.83	45856.40
2020-21	52024.23	51780.82	48084.10
2021-22	78256.31	85930.47	82530.58

The details of budget allocation & utilization under DAPST for last five years, Ministries-wise and year-wise are available in the Statement 10-B (Allocation for Welfare of Scheduled Tribes), Expenditure Profile of Union Budget of respective years.

An online monitoring system has been put in place by Ministry of Tribal Affairs with web address <https://stemis.gov.in> for monitoring of DAPST funds. NITI Aayog and Ministry of Tribal Affairs organize meetings with obligated Ministries/Departments from time to time to review the allocation and utilization of funds for tribal development and guide them for better utilization of DAPST funds.

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